

श्री अशोक जी श्री
श्री
13/2/26

Declaration of Assets and Liabilities

Year 2025-26

I, JYOTI KUMARI son/daughter of ASHOK KUMAR aged 35 Years, belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as STENOGRAPHER given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant	Dependant-2	Dependant-3
		JYOTI KUMARI	SHISHIR SAURABH	-1		
(i)	Cash	4,000/-	2,000/-		-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	PPF AC NO- 40026380653			-	-
(iii)	Bonds, Debentures and shares in Companies				-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy 1 NOS. 45,151/- Yearly Premium			-	-

Jyoti Kumari

3760
13/2/26

(v)	Motor Vehicles (details of make, etc.)		APACHE RTR 160		-	-
(vi)	Jewellery (give details of weight and value)	Gold 31 gm. (gift) Silver 152 gm			-	-
(vii)	Other assets, such as values of claims / interests	1,30,000/-	30,000/-		-	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stoc Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					

Jyoti Kumari

(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Other (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Jyoti Kumari

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	(1) STATE BANK OF INDIA (P. LOAN)	(1) 12,00,000/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:	-	-
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CMSPK5558F	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-

Jyoti kumar

(iii) Sales Tax [Only in case of proprietary business]	-	-
(iv) Property Tax	-	-

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Jyoti kumar

Place: PATNA

Date: 06-02-2025

Signature : Jyoti Kumari

Name of Employee: JYOTI KUMARI

Designation : STENOGRAPHER

Department : BIHAR LEGISLATIVE
ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.